

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 102/TT/2016

Dated : 04.07.2016

To
Shri M. Manoharan
Chief Financial Controller/Regulatory Cell
TANGEDCO
7th Floor, Eastern Wing,
144, Anna Salai, Chennai – 600002

Sir,

I am directed to refer to your letter dated 10.05.2016 regarding sharing of transmission tariff of Asset I : LILO of both the circuit of 400kV D/C Gazuwaka-Vijayawada line at Vemagiri and Asset II : Extension of 400/220 kV Sub-station at Vijayawada and to state that PGCIL has filed a petition on 22.06.2016 for splitting of the trued up tariff allowed vide order dated 26.11.2015 between Asset I and II which has been registered as 102/TT/2016. You may raise the issue in reply to the said petition.

Yours faithfully,

Sd/-
(Monojit Sehrawat)
Assistant Chief (Legal)